

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.060/01385/2017 Date of decision: 18.12.2017

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
 HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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Ms. Angelic, age 22 years, Group 'A' selected as JTO (T), D/o Sh. Virinder Pal, House No.21697, Street No.10, Power House Road, Bathinda-151001, Punjab.

... APPLICANT

VERSUS

1. Union of India, Ministry of Information & Technology, 421, Sanchar Bhawan, 20-Ashoka Road, New Delhi-110001 through its Secretary.
2. Bharat Sanchar Nigam Ltd., (A Government of India Undertaking), CTS Compound, Africa Ave, Netaji Nagar, New Delhi, Delhi-110023 through its Chairman.
3. The Assistance General Manager (Rectt.-I), Bharat Sanchar Nigam Ltd., (A Government of India Undertaking), CTS Compound, Africa Ave, Netaji Nagar, New Delhi, Delhi-110023.

... RESPONDENTS

PRESENT: Sh. Jatinderpal, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some time, learned counsel seeks permission to withdraw this O.A. enabling the applicant to raise the plea, which he has raised before this Court before the respondents.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 18.12.2017.
Place: Chandigarh.

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